NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH **NEW DELHI**

C. P. NO. 81(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE COMPANY: M/s. Mrs. Shalini Dixit V/s. M/s. Shree Sai Aeronautics Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION **SIGNATURE**

ORDER

Learned Counsel for the parties are present. Learned Counsel for the petitioner seeks and is given two weeks time as last chance for file the rejoinder where after no further extension shall be allowed.

List ion 16.09.2016 for further proceedings...

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan manjura) Member (Judicial)

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